

North Block, New Delhi,
The 19th March, 2021.

Office Order No. 68 of 2021

Consequent upon approval of the Competent Authority, the following officers are, hereby, promoted to the grade of Principal Commissioner of Income Tax (Pr. CIT) (level 15 in the pay matrix Rs. 1,82,200-2,24,100/-) on *in-situ* basis with immediate effect or w.e.f. the date of assumption of charge of the post by them, whichever is later:-

Panel year 2018:

Sl. No.	Name of the Officers	Civil Code
	Ms./S/Shri	
1.	SIBENDU MOHARANA	90040
2.	SULEKHA VERMA	90041

Panel year 2019:

Sl. No.	Name of the Officers	Civil Code
	Ms./S/Shri	
1.	VARINDER MEHTA	89001
2.	DEBASHISH CHANDA	90042
3.	LALIT KRISHAN SINGH DEHIYA	90043
4.	ANITA SINHA @	90044
5.	ASHOK KUMAR SAROHA	90045
6.	ANAND RAJESHWAR BAIWAR	90046
7.	ASIT KUMAR MOHAPATRA	90048
8.	ANAND JHA	90049
9.	ASIT SINGH @	90053
10.	SANJAY RAI	90055
11.	RAM BILAS MISHRA	90056
12.	PARNEET MAHAL @	90057
13.	PAWAN KUMAR @	90058
14.	MITHILESH KUMAR JHA	90061
15.	SANJAY SHIVAM	90062
16.	ALOK KUMAR @	90065
17.	RUCHIKA CHAUDHRY @	90066
18.	SATYENDRA KR. MISHRA @	90067
19.	BHUPENDER KUMAR GUPTA	90068
20.	SHANTANU DHAMIJA	90069
21.	DAMODAR PRASAD GUPTA	90070
22.	PRATIMA KAUSHIK	90071
23.	MUKESH VERMA	90072
24.	APARNA MITTAL	90074
25.	SANDIP PRADHAN @	90075
26.	ANUPMA D. SHUKLA	90076
27.	SUSHMA SINGH	90077
28.	SANCHITA KUMAR	90078
29.	ASHOK K. JHA	90079
30.	FARHAT HUSSAIN QURESHI	90082

Yogesh Shrivastava
19/03/2021

Contd..2/-

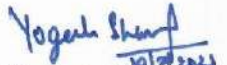
Sl. No.	Name of the Officers	Civil Code
	Ms./S/Shri	
31.	SHASHI BHUSHAN PRASAD	90084
32.	JOE SEBASTIAN	90085
33.	NARENDER KUMAR	90086
34.	AMITABH SHUKLA	90087
35.	MAHESH KUMAR	90088
36.	VIJAY KUMAR	90089
37.	G. T. VENKATESHWAR RAO @	90090
38.	SANJAY PRASAD @	90091
39.	SYED MOHAMMAD JAWAD ABIDI	90092
40.	VISMITA TEJ @	90094
41.	REEMA HOTA SINGH	90095
42.	KAMLESH C. VARSHNEY @	90096
43.	MANOJ PAL SINGH	90097
44.	DEVINDER S. KALAYAN	90098
45.	NIVEDITA BISWAS	90104
46.	DIRISAM SUDHAKAR RAO	90105
47.	G. M. DOSS	90107
48.	GAUTAM MANDAL	90108
49.	G. SRINIVASA RAO	90109
50.	JAGDISH	90110
51.	G. HANGSHING	89122
52.	SUBHAS BAINS	90111
53.	SATYANARAYANA MURTY TALLA	90112
54.	PATHIAVATH PEERYA	90118
55.	SUNEEL VERMA	90119
56.	PRISCILLA SINGSIT	90120
57.	LAL CHAND	90121
58.	N. LONGVAH	90123
59.	JOHN VINCENT DONKUPAR LANGSTIEH	90125
60.	RENU AMITABH	91001
61.	SANJAY KUMAR JAIN	91004
62.	MAYANK PRIYADARSHI	91005
63.	PREETI JAIN DAS	91006
64.	PALLAVI AGARWAL @	91008
65.	ROLEE AGARWAL	91010
66.	MONA MOHANTY	91013
67.	ASHIMA GUPTA @	91014
68.	VIDISHA KALRA	91015
69.	PRABHJOT KAUR BEDI	91016
70.	SURESH BATTINI	91019
71.	ABHA KALA CHANDA	91020
72.	SANJEEV SINGH	91021
73.	G. GURUSWAMY	91022
74.	VIVEK R. WADEKAR @	91024
75.	SATISH KUMAR GOYAL	91026
76.	P. SELVAGANESH	91029
77.	RACHNA SINGH	91031
78.	GOPAL KRUSHNA DHALL	91035
79.	P. SOMA SHEKAR REDDY	91036
80.	RAJESH KUMAR GUPTA	91037

Yogesh Chandra
19/2/2024

Sl. No.	Name of the Officers	Civil Code
	Ms./S/Shri	
81.	K. SRINIWAS REDDY	91038
82.	PARTAP SINGH	91039
83.	A. MOHAN	91041
84.	MD. SAHID ATAHAR KHAN	91042
85.	DEEPALI CHANDRA	91043
86.	ABHAY KUMAR SINGH	91047
87.	SUNIL KUMAR SINGH	91048
88.	SHISHIR DHAMIJA	91049
89.	SUDHANSHU SHEKHAR JHA	91052
90.	OM PRAKASH VAISHNAV	91054
91.	PRABHA KANT	91055
92.	ARUN C. BHARAT	91060

@ - Officers on deputation.

- On promotion, above mentioned officers shall continue to hold the charge of the post, which they were holding before promotion, till their formal posting is ordered.
- The compliance report regarding joining of abovementioned officers shall be forwarded by Pr. CCIT (CCA) concerned to the Board and Data Base Cell, CBDT by 26th March, 2021.


(Yogesh Sharma)

Under Secretary to the Government of India
Tele: 011-23095474

Copy to:

- Officers concerned.
- All Principal Chief Commissioners of Income Tax / Principal Director Generals of Income Tax *with the direction that no official involved in election work shall be relieved / dislocated till poll process is over. Further, it shall be ensured that no publicity in this regard shall be there and no political mileage shall be derived out of it.*
- Principal Chief Controller of Accounts, CBDT, New Delhi.
- Zonal Accounts Officer, CBDT, c/o. Principal CCIT (CCA) concerned.
- PSs to FM / MoS (Finance)
- PPSs to Secretary (Revenue) / Chairman, CBDT / Members, CBDT / JS (Revenue) / JS (Admn.), CBDT.
- Adviser to FM.
- Hindi Section for Hindi version.
- Secretary, UPSC [Attn. Shri S.S. Negi, Under Secretary, AP-2] w.r.t. letter F.No.1/15(28)/2020-AP-2 dated 10.12.2020.
- The Under Secretary (SM.II), DoP&T w.r.t. their communication No. 18/44/2017-EO(SM.II) dated 10.03.2021.
- Secretary General IRS Association / ITGOA / All-India Income Tax SC&ST Employees' Welfare Association / Income Tax Employees Federation (ITEF).
- Commissioner of Income Tax (Media & TP) and official spokesperson, CBDT, New Delhi.
- Data Base Cell, CBDT.